

Shri Datar : It is taken at the appropriate level, taking all the circumstances into account.

Shri Kamath : I wanted to know whether it was at the Central level or at any lower level.

Mr. Speaker : As the occasion demands. There may be a smaller contingency and there may be a larger contingency and so on. Therefore, there may be different levels.

Shri Kamath : On a point of order. The army is a Central subject. So, how can it be taken at the State or a lower level?

Shri Datar : The hon. Member wanted to know the levels under the Central Government at which the decisions were taken. We are not concerned with the level of State Governments.

Shri Kamath : He did not follow the question, Sir. I wanted to know whether the decision to send the army to aid the civil power was taken at the Central Government level or on a lower, regional command or other level.

The Minister of Defence Organisation (Shri Tyagi) : Sea level.

Shri Kamath : I want to put another question, because it is a very important matter. The statement placed on the Table shows that troops were called to the aid of the civil power in Bombay, Assam, Orissa and Punjab. In Assam it was called to deal with the subversive and violent activities of the armed gangsters of the so-called Naga National Council, and in Bombay, Orissa and Punjab, it was called in connection with the States Reorganisation activities. May I know, in each of these cases, whether the local authorities, that is, the State Governments concerned, sent reports to the Central Government and whether in each case the reports stated as to how many times the police had opened fire to deal with the law and order situation and how many people had been killed by the police firing before the army was called to the aid of the civil power?

Shri Datar : All these questions do not arise at all. May I point out to the hon. Member that the army was not called but kept ready?

Mr. Speaker : The earlier portion of the main question itself only wants the names of the various States, cities and towns where the army was asked to be in readiness.

Shri Kamath : On how many occasions had the police opened fire and killed how many people, before the army was called to the aid of the civil power?

Mr. Speaker : It does not arise, out of this question.

Shri Kamath : How does it not arise, Sir?

Mr. Speaker : That is my opinion.

Shri Kamath : Your opinion is not very correct.

Mr. Speaker : The hon. Member will try to elucidate things by some other questions later on. There is no good saying I am incorrect.

युवक-शिबिर

*१०१५. श्री अमर सिंह डानर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५५ की गर्मी की छुट्टियों में सामुदायिक विकास परियोजना और राष्ट्रीय विस्तार सेवा-क्षेत्रों में स्वेच्छा से सेवा करने के लिये देश में कितने युवक-शिबिर संगठित किये गये; और

(ख) इस कार्यक्रम में कितने विद्यार्थियों ने भाग लिया ?

शिक्षा मंत्री के सभासचिव (डा० एम० एम० बास) : (क) तथा (ख) : यह जानकारी अब उपलब्ध नहीं है। यह इकट्ठी की जा रही है और तैयार होने पर सभा पटल पर रख दी जायेगी।

WELFARE SCHEMES FOR SCHEDULED CASTES AND SCHEDULED TRIBES

*1017. **Shri Siddananajappa :** Will the Minister of Home Affairs be pleased to state :

(a) whether it is a fact that the Government of India have invited

schemes from State Governments for supplementary programmes for the welfare of Scheduled Castes, Scheduled Tribes and Backward Classes to be included in the Second Five year Plan;

(b) if so, whether Government of Mysore have submitted any scheme, and

(c) the estimated cost of the scheme?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) Apart from the schemes included in the State Plans certain additional schemes have been invited from State Governments and are under consideration.

(b) Yes.

(c) Rs. 102.7 lakhs.

Shri Siddananjappa: May I know whether the scheme submitted by the Mysore Government has been considered and when it is likely to be accepted for implementation?

Shri Datar: It is in the process of being sent to the Central Government. It will take some time before that scheme is received and some further time will also be taken before the scheme is sanctioned.

Shri Siddananjappa: May I know the broad features of the supplementary programmes?

Shri Datar: The broad features have been described to some extent in the draft Five Year Plan. The details, so far as the Scheduled Castes are concerned, are improvement in sanitary conditions and cottage industries, supply of ploughs, seeds, manures etc.

Shri Balkrishnan: May I know whether the Madras Government have submitted any such scheme?

Shri Datar: This is a general question which has been tabled, and so I cannot off-hand answer questions relating to particular States.

Shri Achuthan: Are there any schemes submitted by any State, other than Mysore, to the Central Government?

Sri Datar: We have reserved Rs. 32 crores for schemes which are sponsored by the Central Government but which are to be implemented by the State Governments generally.

SMALL SAVINGS

***1018. Shri Ram Dass:** Will the Minister of Finance be pleased to state:

(a) the scheme or schemes finalised by Government to mobilise small savings from both the urban and rural population in order to finance the Second Five Year Plan; and

(b) the amount expected to be raised under each scheme?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):

(a) As I stated in reply to Part (c) of Unstarred Question No. 141 on the 28th February, 1956, intensification of the Savings Campaign is kept under constant review and among the measures being considered and taken are formation of Savings Groups and Advisory Committees, Extension of Agency System particularly in rural areas, wider publicity, introduction of new schemes such as Gift Coupons and public Co-operation.

(b) It is not possible to estimate the collections expected to be made under various measures separately.

Shri Ram Dass: May I know whether the primary school teachers in the rural areas will be used as agents for this scheme?

Shri A. C. Guha: We have finalised this scheme, i.e., scheme for engaging the primary school teachers as authorised agents in rural areas. But I think that scheme has not yet been implemented. I expect it will be implemented very soon.

Shri C. D. Pande: Is Government aware that the rate of interest given to these small savings is much less